## THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTICE

## NO.HCM.III/166/2019-Judl./Part-I/538

Dated Shillong, the 20th May, 2025

It is hereby notified for the information of all concerned that:-

From 22.05.2025 to 09.06.2025 or till DIVISION BENCH-I sits.	
Hon'ble Mr. Justice H.S. Thangkhiew	In addition to Their Lordships' list and determination, shall take
and Hon'ble Mr. Justice B.	up urgent matters, if any, from the list and determination of
Bhattacharjee.	DIVISION BENCH-I
Hon'ble Mr. Justice H.S. Thangkhiew	In addition to Their Lordships' list and determination, shall take
and Hon'ble Mr. Justice W. Diengdoh.	up urgent matters, if any, against judgments/orders passed by
	Single Bench of Hon'ble Mr. Justice B. Bhattacharjee.
Hon'ble Mr. Justice W. Diengdoh and	In addition to Their Lordships' list and determination, shall take
Hon'ble Mr. Justice B. Bhattacharjee.	up urgent matters, if any, against judgments/orders passed by
	Single Bench of Hon'ble Mr. Justice H.S. Thangkhiew.

By Order,

JOINT REGISTRAR (LISTING)
Dated Shillong, the 20<sup>th</sup> May, 2025

Memo NO.HCM.III/166/2019-Judl./Part-I/538-A Copy to: -

- The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour
  of kind information of His Lordship.
- The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The P.A. to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Registrar (Judicial Service) —cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 9. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
- 10. All Court Masters/Court officers concerned for information and necessary action.
- 11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
  - 12. Notice Board.
  - 13. Office File.

JOINT REGISTRAR (LISTING)

